



MOST URGENT / COURT MATTER / BY E-MAIL

F.No.CC-47/IRO/RPR/2024/83

Dated 03rd July, 2024.

To

The Registrar,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi-110001.
(E-mail: judicial-ngt@gov.in).

Subject: O.A. No. 606 of 2018 (I.A. No.163/2021) before Hon'ble NGT, (Principal Bench), New Delhi regarding compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues in respect of Chhattisgarh State – seeking additional time for submission of the report regarding.

Reference: Order dated 04/4/2024 of Hon'ble NGT, Principal Bench, New Delhi in the O.A. No. 606 of 2018.

Sir/Madam,

This refers to the Order dated 04/4/2024 of Hon'ble NGT, Principal Bench, New Delhi in the above matter, wherein Hon'ble Tribunal constituted a Committee comprising of the Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF&CC), Raipur, Senior representative from Central Public Health Environmental Engineering Organization (Ministry of Housing and Urban Affairs, GoI), and representative of the Member Secretary of Central Pollution Control Board (CPCB) with the direction to examine the second six monthly report dated 01/04/2024 and the presentation submitted by the Chief Secretary, State of Chhattisgarh and ascertain the correctness of the disclosures made therein after collecting the information from ground level.

2. On receipt of the above Order as a nodal agency, Sub-Office of MoEF&CC at Raipur requested the authorities concerned to depute an Officer for constituting the Joint Committee. Based on the nominations received this Office vide O.M. No.CC-47/IRO/RPR/2024/17 dated 22/4/2024 constituted a Joint Committee. In consultation with the members of the Joint Committee and Officers concerned from the Department of Urban Administration & Development, Govt. of Chhattisgarh and Chhattisgarh Environment Conservation Board, a preliminary meeting was convened on 31/5/2024 through video conferencing.

3. In continuation to the preliminary meeting, subsequent site inspection of the Joint Committee was held in two phases (11/6/2024 to 14/6/2024 and 25/6/2024 to 29/6/2024) to verify the factual status and collect the information in respect of various facilities available in the urban and Rural areas of Chhattisgarh. The Committee has completed the field visits and is in the process of collecting information from the authorities concerned for preparation of the report.

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4. Hon'ble NGT in its Order, directed the Committee to submit the report within a period of four weeks by e-mail. However, due to the involvement of the Officers of the State and Central Authorities in the Assembly and General Election 2024, the Committee could not submit the report within the stipulated time. In view of the above, on behalf of the Joint Committee it is requested that Hon'ble Tribunal may grant additional time of six weeks to enable us to prepare & finalize the report and submit the same before the Hon'ble Tribunal. Further, it is requested that this communication may kindly be placed on record for perusal of the Hon'ble Tribunal.

Yours faithfully,



(Dr. M. Thalamadai Karuppiah)

Scientist - E

Member & Nodal Officer to the Joint Committee,